

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

468
CA(CAA) No.498/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th November 2017, 10.30 A.M

| Name of the Company | Parakh Brothers Pvt.Ltd. & Ors. | | |
|---------------------|--|------------------------|---------------------|
| Under Section | 230-232 | | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

1. Mr. MANJU BHUTERIA, ADVOCATE *Petitioner* *for.*
2. N. GURUMURTHY, B.A. *Petitioner.* *Gurumurthy*
3. M. K. MARUT, B.A. *Petitioner* *M. K. Marut*

ORDER

Ld. Counsel for the petitioners is present.

Heard. Reserved for order.

Sd

(Jinan K.R.)
Member (J)

Sd

(Vijai Pratap Singh)
Member (J)